

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:45  
ANSWERED ON:24.02.2015  
WHOLESALE PRICE OF SUGARCANE  
Lakhanpal Shri Raghav

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) whether there is a gap between wholesale price and retail price of sugarcane, if so, the details thereof; and
- (b) whether the Government proposes to take any steps including increase in Fair and Remunerative Price to bridge this gap and if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI RAOSAHEB PATIL DANVE)

(a): The Sugarcane (Control) Order, 1966 does not provide for any wholesale or retail price of sugarcane, rather, it provides for payment of Fair and Remunerative Price (FRP) which is the benchmark price below which no sugar mill can purchase cane from sugarcane farmers.

(b): No, Madam. The question does not arise.